

(b) No proposal has been received from any other State Government for the establishment of a Bench of the High Court.

(c) Does not arise.

#### **FAUSTERITY MEASURES BY MINISTERS**

710. SHRI THULAI VILAI ALAN:

SHRI KAACHI KALYANASUNDARAM:

SHRI T. K. SRINIVASAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recently received any memorandum regarding austerity measures by Ministers from Loka Tantra Raksha, i Parishad sponsored by the servants of the People's Society; and

(b) if so, the policy of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) Yes, Sir.

(b) The Government have always been conscious of the need for ensuring the utmost economy in expenditure on Ministers. There are already instructions to the effect that expenses on Ministers should be kept to the minimum. As already stated by the Minister in the Ministry of Finance in reply to Starred Question No. 327 in the Rajya Sabha on 14 May, 1970, the scope for further economies is under examination.

#### **WASTING OF FUNDS IN AIMLESS AND UNECONOMIC SCIENTIFIC RESEARCH**

713. SHRI THILLAI VILLALAN:

SHRI KANAKALAKSHI KALYANASUNDARAM:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Dr. S. Bhagvatsam, former Scientific Adviser to the Ministry of Defence has alleged that Government are indulging in wasting funds in aimless and uneconomic scientific research; and

(b) if so, what is the attitude of Government towards these remarks?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) In the course of the Sixth Founder Memorial Lecture under the auspices of the Shri Ram Institute of Industrial Research, Dr. S. Bhagvatsam explained that one of the important factors responsible for the R&D expenditure not making the desired contribution to economic growth in our country is that a large part of the research effort is frittered away on projects which are not basic to economic development. He, however, did not allege that the Government was responsible for this situation.

(b) The Central Government agrees that our research institutions should identify priorities *vis-a-vis* economic development and concentrate their resources and efforts on those priorities.

#### **MAXIMUM SCALE OF PAY OF AN ENGINEER AND A DOCTOR**

743. SHRI DAHYABHAI V. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the maximum scales of pay which can be reached by (i) an engineer; and (ii) a doctor in Central Government service except the Railway Board;

(b) the maximum scale of pay which can be obtained by a member of the general administrator cadre; and

(c) whether Government are aware that it is in national interest to keep more qualified and talented members of the civil service who have more important roles to play in national development at higher scale of pay than a general administrator who does only file work?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) The maximum scale of pay, so far as engineers are concerned, is Rs. 2500—125/2—2750. In certain Department? however, there are posts carrying a fixed pay of Rs. 3,000 per mensem. The maximum scale of pay of doctors is Rs. 2750 plus 50% of pay as non-practising allowance subject to a maximum of Rs. 600. The non-practising allowance is treated as special pay.

Transferred from the 14th May, 1970.